

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 16/RP/2012

Subject: Review of order dated 3.5.2012 in Petition No. 247/2010 regarding approval of tariff for Korba Super Thermal Power Station, Stage-III (500 MW) from the date of commercial operation to 31.3.2014.

Date of Hearing: 20.9.2012

Coram: Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Petitioners: NTPC Ltd., New Delhi

Respondents: Madhya Pradesh Power Management Company Ltd. and 6 others

Parties Present: Shri M.G Ramachandran, Advocate, NTPC
Shri S. K Sharma, NTPC
Shri Rajesh Jain, NTPC
Shri Sachin Jain, NTPC
Shri A. K Chaudhary, NTPC
Dr. D. N Naresh, NTPC
Shri Rohit Chhabra, NTPC

RECORD OF PROCEEDINGS

During the hearing the representative of the petitioner, NTPC submitted as under:

- a) In affidavit dated 13.10.2011, the details of soil investigation carried out was submitted. Also, the detailed Geo-Technical Investigation, awarded to M/s Magma Soil & Foundation Consultants Pvt. Ltd. on 6.12.2005 has been submitted. In the original petition the details on soil investigation were also furnished under item 1.3 namely "Preliminary investigation & site development", pertaining to break-up of the capital cost for coal/lignite based projects. The learned counsel for the petitioner

further submitted that these facts have not been considered and the Commission may allow the same after prudence check.

- b) On account of the delay in execution of the project, the petitioner had mitigated the circumstances and had deferred the deployment of funds resulting in almost equal amount of actual interest during construction (IDC) as compared to IDC as per original schedule of construction.
 - c) Considering the above, the prayer in the review petition be allowed.
2. None appeared on the behalf of the respondents.
 3. The Commission after hearing the parties, reserved orders in the petition.

By order of the Commission

Sd/-
(T. Rout)
Joint Chief (Law)